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Title: The Minister of State of the Ministry of Drinking Water and Sanitation laid a statement regarding status of implementation of the recommendations contained in the 27th Report of the Standing Committee on Rural Development on Demands for Grants (2012-13), pertaining to the Ministry of Drinking Water and Sanitation.

THE MINISTER OF STATE OF THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI): Sir, I am laying this Statement on the status of implementation of recommendations contained in the 27th Report of the Standing Committee on Rural Development (Ministry of Drinking Water & Sanitation) 2011-12 in pursuance to Rule 389 of the Rules of Procedures and Conduct of Business in the Lok Sabha and following the Direction 73A of the Hon'ble Speaker of the Lok Sabha, issued vide Lok Sabha Bulletin-Part-II dated the 1st September, 2004.

The Standing Committee on Rural Development (Ministry of Drinking Water & Sanitation) (15th Lok Sabha) examined the Demands for Grants of the Ministry of Drinking Water & Sanitation for the financial year 2012-13 and laid its 27th report in Parliament on 2nd May, 2012. The report contained 13 recommendations.

The Ministry considered the report and submitted the Action Taken Replies on the comments/observations of the Committee contained in the 27th Report to the Standing Committee on Rural Development (Ministry of Drinking Water & Sanitation) on 17.09.2012.

The present status of implementation of the 13 recommendations made by the Committee is indicated in the Annexure to my Statement, which is laid on the Table of the House. To avoid wasting the valuable time of the House, I would request that the contents of the Annexure may be considered as read.
